

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/6013/A

From - Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara.

Dated Guwahati, the th 18 November, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter dated 16.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 20.11.2021 and headquarter leave permission from the evening of 18.11.2021 till the morning of 21.11.2021**, has been granted.

The next senior most Judicial officer at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,


JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-71/2004/6014/A, dated 18.11.2021

Copy to:

✓ 1/ The Project Manager, Gauhati High Court.

Stt-
JT.REGISTRAR (VIGILANCE)